

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-108/2011(Pt.)/6482/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar, Gauhati High Court,  
Kohima Bench, Kohima.

Dated Guwahati, 20<sup>th</sup> July, 2023.

Sub:- **Casual Leave.**

Ref:- Your note dated 18.07.2023.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Neiko Akami, District & Sessions Judge, Phek, Nagaland for **casual leave of four days from 25.07.2023 to 28.07.2023 along with station leave permission**, has been granted. The next seniormost Judicial Officer at the station shall remain in-charge of his court and office in his absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo no.NO.HC.VII-108/2011(Pt.)/6483-6484/A. dtd. 20.07.2023**  
Copy to:

1. Shri Neiko Akami, District & Sessions Judge, Phek, Nagaland.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
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